



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.09.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 27.08.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 5856 of 2026 in Comp. App. (AT) (Ins) No. 1262 of 2026	Sonal Sumit Mehta, Through Her Representative Vikas Jain (Successful Resolution Applicant in The CIRP of Krystal Stone Exports Limited) Vs. Chirag R. Shah, Chairman of Monitoring Committee Constituted Pursuant to The Approval of Resolution Plan & Anr.	27.08.2026	07.09.2026
2.	Comp. App. (AT) (Ins) No. 936 of 2026	Suraksha Asset Reconstruction Ltd. Vs. Bhuvan Madan Resolution Professional of Jaiprakash Associates Ltd. & Anr	27.08.2026	01.10.2026
3.	Comp. App. (AT) (Ins) No. 1140 of 2026 & I.A. No. 5144, 5145 of 2026	Ace Aviation XIV Ltd. & Anr. Vs. Satish Kumar Gupta Liquidator of Jet Airways (India) Ltd	27.08.2026	01.10.2026

4.	Comp. App. (AT) (Ins) No. 1222 of 2026 & I.A. No. 4552, 4730 of 2026 (With Defects)	JSEL Securities Ltd. Vs. Manohar Builder & Developer Pvt. Ltd.	27.08.2026	05.10.2026
5.	Comp. App. (AT) (Ins) No. 1263 of 2026 & I.A. No. 4833 of 2026 (With Defects)	Sandeep Garg Vs. DMI Finance Pvt. Ltd. & Anr.	27.08.2026	05.10.2026
6.	Comp. App. (AT) (Ins) No. 1312 of 2026	Bank of Baroda Vs. Amit Prakash Gupta Son of Late Indra Prakash Gupta Personal Guarantor for U.N. Automobiles Pvt. Ltd. & Anr.	27.08.2026	08.10.2026
7.	Comp. App. (AT) (Ins) No. 1437 of 2025 & I.A. No. 5596 of 2025	ACCIL Hospitality Pvt. Ltd. Vs. IFCI Ltd. With	27.08.2026	26.10.2026
8.	Comp. App. (AT) (Ins) No. 1313 of 2025	IFCI Ltd. Vs. ACCIL Hospitality Pvt. Ltd.	27.08.2026	26.10.2026
9.	Comp. App. (AT) (Ins) No. 1515 of 2025	Global Water Solutions Ltd. Vs. Vinyl Pipes Pvt. Ltd.	27.08.2026	27.10.2026

10.	Comp. App. (AT) (Ins) No. 1640 of 2025	C S Construction Company Pvt. Ltd. Vs. Chanakya Academy for Education and Training Pvt. Ltd. With	27.08.2026	28.10.2026
11.	Comp. App. (AT) (Ins) No. 1642 of 2025	C S Construction Company Pvt. Ltd. Vs. Sampoorn IAS Academy Pvt. Ltd.	27.08.2026	28.10.2026
12.	Comp. App. (AT) (Ins) No. 30 of 2026 & I.A. No. 116, 117 of 2026	Anuj Goyal Vs. Manoj Kulshrestha Resolution Professional Five Core Electronics Ltd. & Anr. With	27.08.2026	29.10.2026
13.	Comp. App. (AT) (Ins) No. 1959 – 1961 of 2025 & I.A. No. 3193 of 2026	Vivek Raheja & Anr. Vs. Manoj Kulshreshtha & Ors.	27.08.2026	29.10.2026
14.	Comp. App. (AT) (Ins) No. 98 of 2026	Vishvas Power Engineering Services Private Limited Through Its Authorised Signatory Vs. DK Associates (Through Its Proprietor) Dinesh Tarachand Tejwani	27.08.2026	30.10.2026

15.	Comp. App. (AT) (Ins) No. 348 of 2026 & I.A. No. 1212 of 2026 (With Defects)	Rekha Singh Vs. Piyush Infrastructure India Pvt. Ltd.	27.08.2026	30.10.2026
16.	Comp. App. (AT) (Ins) No. 483 of 2026	Santosh Kumar Mahapatra & Ors. Vs. Bindal Sponnge Industries Ltd. & Anr.	27.08.2026	02.11.2026
17.	Comp. App. (AT) (Ins) No. 677 of 2026	Arrhum Tradelink Pvt. Ltd. Vs. Shri Manoj Khattar Liquidator of Vimal Oil & Foods Ltd.	27.08.2026	02.11.2026
18.	Comp. App. (AT) (Ins) No. 685 of 2026	Akhilesh Kumar Vs. HDFC Bank Ltd. & Anr.	27.08.2026	06.10.2026
19.	Comp. App. (AT) (Ins) No. 715 of 2026	Umangkumar Hasmukhbhai Bhatt, Proprietor Atlantic Enterprise Vs. Albatross Blackgold Private Limited	27.08.2026	03.11.2026
20.	Comp. App. (AT) (Ins) No. 724 of 2026	Anita Bhushan Patil Vs. Abhyudaya Co-operative Bank Ltd.	27.08.2026	03.11.2026

21.	Comp. App. (AT) (Ins) No. 744 of 2026	Advanced Computers and Mobiles India Pvt. Ltd. Vs. Mahesh Agarwal	27.08.2026	04.11.2026
22.	Comp. App. (AT) (Ins) No. 765 of 2026	Dr. Ghanshyam Bhambhani (Suspended Managing Director of Cardiac Care and Allied Health Private Limited) Vs. Ace Cardiopathy Solutions Pvt. Ltd. & Anr.	27.08.2026	04.11.2026
23.	Comp. App. (AT) (Ins) No. 857 of 2026	Gouri Merchandise Pvt. Ltd. Vs. Vipul Ltd.	27.08.2026	05.11.2026
24.	Comp. App. (AT) (Ins) No. 875 of 2026	Amresh Shukla Liquidator of Girdharilal Sugar & Allied Industries Ltd. Vs. Canara Bank & Ors.	27.08.2026	05.11.2026
25.	Comp. App. (AT) (Ins) No. 899 of 2026	Ashim Mandal Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr. With	27.08.2026	06.11.2026
26.	Comp. App. (AT) (Ins) No. 902 of 2026	Rita Mandal Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	27.08.2026	06.11.2026

27.	Comp. App. (AT) (Ins) No. 986 of 2026	Advanced Computers and Mobiles India Pvt. Ltd. Vs. Manish Agarwal	27.08.2026	16.11.2026
28.	Comp. App. (AT) No. 260 of 2026	Grant Thornton Bharat LLP Vs. Terra Infra Development Ltd. & Ors. With	27.08.2026	14.10.2026
29.	I.A. No. 3672 of 2019, 2301, 5031, 5033, 5036 of 2023, 2001, 3611, 4963, 5868, 6867, 8006, 8007, 8008, 8399, 8402 of 2024 & 2134, 2230, 2301, 2495, 4103, 4417, 4676 of 2025 & 10, 234, 331, 341, 392, 592, 1729, 2737, 2738, 2739, 2781, 2782, 2783, 3138, 4805 of 2026 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	27.08.2026	14.10.2026
30.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	27.08.2026	14.10.2026

By order of Hon'ble Officiating Chairperson
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Registrar